MANIPUR GAZETTE

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GOVERNMENT OF MANIPUR
SECRETARIAT: LAND RESOURCES DEPARTMENT

N O T I F I C A T I O N
Imphal, the 5th March, 2026

No. LA-101/18/2025-REV-REVENUE : The Governor of Manipur is pleased to notify under section 11(1) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 read with section 9 and 40(2) of the Act (urgency clause) that the land measuring **48.4350 Hectare** described in the schedule given as **Annexure** are likely to be needed for a public purpose i.e. for construction of IMB Fence along Indo Myanmar Border and COB roads from BP-56 to BP-58 within Chandel District and that the Additional District Magistrate, Chandel has been appointed as Administrator under section 43 of the said Act for the purposes of Rehabilitation and Resettlement.

2. Further, the Governor of Manipur is also pleased to authorize the concerned Sub-Divisional Officer(s), Sub-Deputy Collector(s) and staff under their control to take steps under the provisions of section 12 read with section 13 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 and to submit report to the Collector (LA), Chandel.

3. Under section 11(4) of the Act, no person shall make any transaction or cause any transaction of land i.e., sale/purchase, etc., or create any encumbrances on such land from the date of publication of such notification without prior approval of the Collector.

4. Objection to the acquisition, if any, may be filed by the person interested within 60 (sixty days) from the date of publication of this notification as provided under section 15 of the Act before Collector.

By orders & in the name of Governor,

TH. KIRANKUMAR,
Secretary (Land Resources),
Government of Manipur.

ANNEXURE

Sub Division	Village	Type of allignment	Length (m)	With (m)	Area (Sq m)
Khengjoi Sub Division	Stairway	Fence with Road	3190	9	28710
		Fence with foot track	2860	6	17160
		Approach road	3250	15	48750
		Muck Disposal	-	-	6000
	New Samtal	Fence with Road	1570	9	14130
		Fence with foot track	5530	6	33180
		Approach road	5525	15	82875
	Old Samtal	Fence with foot track	375	6	2250
		Approach road	550	15	8250
	Kovang	Fence with Road	1035	9	9315
		Fence with foot track	10220	6	61320
		Approach road	10994	15	164910
		Muck Disposal	-	-	7500

Total Area in Sq metre: 484350
Total Area in Hectare: 48.4350

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Digitally signed by
Ngangbam Roben Singh
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